Form No.6

NOTICE OF DECREE OR FORMAL ORDER FOR OBJECTION

(Chapter VII, Rule 9)

Parties and Advocates are hereby informed that decree and formal orders in the following	cases have been
drawn up and that they may peruse and sign the same of file objections thereto on or before the _	day of
20	
I	Deputy Registrar

Description of case	Names of parties		Names of Advocates for	
	Appellant	Respondent	Appellant	Respondent
	Applicant Opposite	Opposite party	Applicant	Opposite party